

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

IA 1768/2023 in C.P.(IB)3755/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.04.2024**

NAME OF THE PARTIES: **CANARA BANK V/s PARANJAPE AGRO**
PRODUCTS I PRIVATE LIMITED

Section 60 (5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Mr. Prakash Shinde, Ld. Counsel for the Applicant and Mr. Avinash Khanolkar, Ld. Counsel for the Respondent are present.
- 2) Ld. Counsel for the Applicant seeks some time to proceed further in the matter. Time is allowed strictly as a last chance.
- 3) Stand over to 29.04.2024, for further consideration and hearing. Parties shall complete and exchange the pleadings well before the adjourned date and shall be ready for arguments on the next date of hearing. No further time will be afforded to either of Parties for any purpose.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)